

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOME AFFAIRS**  
**RAJYA SABHA**  
**QUESTION NO 21.04.2010**  
**ANSWERED ON**  
**ISSUE OF IDENTITY CARDS IN GOA .**

2844

Shri Shantaram Naik

Will the Minister of COALHOME AFFAIRS be pleased to state :-

- (a) whether there is any scheme for issuing identity cards in the coastal villages of the country to strengthen coastal security;
- (b) if so, the essential features of the scheme;
- (c) whether any identity cards have been issued in the State of Goa; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): The scheme of creation of National Population Register (NPR) for the coastal villages in the nine coastal States, viz. Gujarat, Maharashtra, Goa, Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Orissa and West Bengal, and four coastal Union Territories, viz. Daman & Diu, Lakhsadweep, Puducherry and Andaman & Nicobar Islands has been undertaken by the Registrar General of India (RGI) as a measure to strengthen security on our coastline.

Direct data collection on specific details of all 'usual residents' and capture of photographs and finger-prints of those who are of age 15 years and above have been adopted. As on date, the biographic details of more than 100 lakh persons and biometric details of more than 48 lakh persons have been collected. The identity (smart) cards are to be issued to the 'usual residents' of these villages who are of age 18 years and above. No identity card has so far been issued in Goa under the scheme of NPR. However, collection of biographic details and biometric capture of persons have been completed in the coastal villages of Goa selected under the scheme.